

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

REVIEW PETITION (C) NO.2038 OF 2013

In

SPECIAL LEAVE PETITION (C) NO.23578 of 2012

STATE OF PUNJAB AND ORS.

..PETITIONER(S)

VERSUS

HARBANS LAL

..RESPONDENT(S)

WITH

SPECIAL LEAVE PETITION(C)No.36645 OF 2013

SPECIAL LEAVE PETITION(C)No.36646 OF 2013

SPECIAL LEAVE PETITION(C)No.336 OF 2014

SPECIAL LEAVE PETITION(C)No.491 OF 2014

SPECIAL LEAVE PETITION(C)No.3408 OF 2014

SPECIAL LEAVE PETITION(C)No.3409 OF 2014

SPECIAL LEAVE PETITION(C)No.3411 OF 2014

SPECIAL LEAVE PETITION(C)No.3511 OF 2014

SPECIAL LEAVE PETITION(C)No.3512 OF 2014

SPECIAL LEAVE PETITION(C)No.3513 OF 2014

SPECIAL LEAVE PETITION(C)No.4769 OF 2014

SPECIAL LEAVE PETITION(C)No.4770 OF 2014

Signature Not Verified

Digitally signed by  
Charanjeet Kaur

SPECIAL LEAVE PETITION(C)No.4771 OF 2014

Date: 2015.11.06

15:20:07 IST

Reason:

SPECIAL LEAVE PETITION(C)No.5788 OF 2014

2

SPECIAL LEAVE PETITION(C)No.8324 OF 2014

SPECIAL LEAVE PETITION(C)No.8386 OF 2014

SPECIAL LEAVE PETITION(C)No.8427 OF 2014

SPECIAL LEAVE PETITION(C)No.8428 OF 2014

SPECIAL LEAVE PETITION(C)No.9830 OF 2014

SPECIAL LEAVE PETITION(C)No.9831 OF 2014

SPECIAL LEAVE PETITION(C)No.9832 OF 2014

SPECIAL LEAVE PETITION(C)No.9833 OF 2014

SPECIAL LEAVE PETITION(C)No.9836 OF 2014

SPECIAL LEAVE PETITION(C)No.9837 OF 2014  
SPECIAL LEAVE PETITION(C)No.9838 OF 2014  
SPECIAL LEAVE PETITION(C)No.9839 OF 2014  
SPECIAL LEAVE PETITION(C)No.9842 OF 2014  
SPECIAL LEAVE PETITION(C)No.11957 OF 2014  
SPECIAL LEAVE PETITION(C)No.13991 OF 2014  
SPECIAL LEAVE PETITION(C)No.13993 OF 2014  
SPECIAL LEAVE PETITION(C)No.13995 OF 2014  
SPECIAL LEAVE PETITION(C)No.13996 OF 2014  
SPECIAL LEAVE PETITION(C)No.13997 OF 2014  
SPECIAL LEAVE PETITION(C)No.14034 OF 2014  
SPECIAL LEAVE PETITION(C)No.14035 OF 2014

3

SPECIAL LEAVE PETITION(C)No.16336 OF 2014  
SPECIAL LEAVE PETITION(C)No.17267 OF 2014  
SPECIAL LEAVE PETITION(C)No.18544 OF 2014  
SPECIAL LEAVE PETITION(C)No.9463 OF 2015  
SPECIAL LEAVE PETITION(C)No.16273 OF 2015  
SPECIAL LEAVE PETITION(C)No.21459 OF 2014  
SPECIAL LEAVE PETITION(C)No.27783 OF 2014  
SPECIAL LEAVE PETITION(C)No.9829 OF 2014  
SPECIAL LEAVE PETITION(C)No.20 OF 2015  
SPECIAL LEAVE PETITION(C)No.9243 OF 2015  
SPECIAL LEAVE PETITION(C)No.9168 OF 2015  
SPECIAL LEAVE PETITION(C)No.9242 OF 2015  
SPECIAL LEAVE PETITION(C)No.9462 OF 2015  
SPECIAL LEAVE PETITION(C)No.5270 OF 2015  
SPECIAL LEAVE PETITION(C)No.10405 OF 2015  
SPECIAL LEAVE PETITION(C)No.10880 OF 2015  
SPECIAL LEAVE PETITION(C)No.16272 OF 2015  
SPECIAL LEAVE PETITION(C)No.5962 OF 2015  
SPECIAL LEAVE PETITION(C)No.23878 OF 2013  
SPECIAL LEAVE PETITION(C)No.18099 OF 2015  
SPECIAL LEAVE PETITION(C)No.30112 OF 2015  
SPECIAL LEAVE PETITION(C)...CC No.17372 OF 2015

## O R D E R

REVIEW PETITION (C) NO.2038 of 2013  
IN SPECIAL LEAVE PETITION (C) NO.23578 OF 2012

After hearing Shri V.K. Bali, learned senior counsel appearing for the petitioner(s), we are of the opinion that no case for review of order dated 30.07.2012 is made out.

The Review Petition is dismissed accordingly.

IN ALL THE SPECIAL LEAVE PETITIONS

Delay condoned, if any.

Heard Shri V.K. Bali and Shri P.P. Rao, learned senior counsel appearing for the petitioner(s).

We are of the opinion that the High Court has not committed any error which would call for our interference in exercise of our jurisdiction under Article 136 of the Constitution of India.

Accordingly, all the Special Leave Petitions are dismissed.

5

We direct the State of Punjab not to file any more special leave petitions against the similar issues as considered by the High Court in the impugned judgment(s) and Order(s).

.....CJI.  
[ H.L. DATTU ]

.....J.  
[ ARUN MISHRA ]

NEW DELHI,  
NOVEMBER 04, 2015.

1

ITEM NO.20

COURT NO.1

SECTION IVB

R.P.(C) No. 2038/2013 In SLP(C) No. 23578/2012

STATE OF PUNJAB & ORS

Petitioner(s)

VERSUS

HARBANS LAL

Respondent(s)

WITH

SLP(C) No. 36645/2013  
(With Office Report)

SLP(C) No. 36646/2013  
(With appln.(s) for exemption from filing O.T. of annexures and  
appln.(s) for stay of contempt proceedings and Office Report)

SLP(C) No. 336/2014  
(With Office Report)

SLP(C) No. 491/2014  
(With Office Report)

SLP(C) No. 3408/2014  
(With Office Report)

SLP(C) No. 3409/2014  
(With Office Report)

SLP(C) No. 3411/2014  
(With Office Report)

SLP(C) No. 3511/2014  
(With Office Report)

SLP(C) No. 3512/2014  
(With Office Report)

SLP(C) No. 3513/2014  
(With appln.(s) for stay and Office Report)

SLP(C) No. 4769/2014  
(With Office Report)

SLP(C) No. 4770/2014  
(With Office Report)

2

SLP(C) No. 4771/2014  
(With office report)

SLP(C) No. 5788/2014  
(With Interim Relief)

SLP(C) No. 8324/2014  
(With Interim Relief and Office Report)

SLP(C) No. 8386/2014  
(With appln.(s) for c/delay in filing SLP and Interim Relief  
and Office Report)

SLP(C) No. 8427/2014  
(With Interim Relief)

SLP(C) No. 8428/2014  
(With Interim Relief)

SLP(C) No. 9830/2014  
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 9831/2014  
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 9832/2014  
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 9833/2014  
(With appln.(s) for c/delay in filing SLP and stay,O/R)

SLP(C) No. 9836/2014  
(With appln.(s) for stay and appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 9837/2014  
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 9838/2014  
(With appln.(s) for c/delay in filing SLP and appln.(s) for stay and appln.(s) for c/delay in refiling SLP and Office Report)

SLP(C) No. 9839/2014  
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 9842/2014  
(With appln.(s) for c/delay in filing SLP and appln.(s) for  
3

stay and Office Report)

SLP(C) No. 11957/2014  
(With Office Report)

SLP(C) No. 13991/2014  
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 13993/2014  
(With appln.(s) for stay and appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 13995/2014  
(With appln.(s) for c/delay in filing SLP and appln.(s) for stay and Office Report)

SLP(C) No. 13996/2014  
(With appln.(s) for exemption from filing O.T. and appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 13997/2014  
(With Office Report)

SLP(C) No. 14034/2014  
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 14035/2014  
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 16336/2014  
(With appln. for c/delay in filing SLP and Office Report)

SLP(C) No. 17267/2014  
(With appln. for c/delay in filing SLP and stay, Office Report)

SLP(C) No. 18544/2014  
(With appln. for c/delay in filing SLP and Office Report)

SLP(C) No. 9463/2015  
(With appln. for c/delay in filing SLP and Office Report)



Mr. Kuldip Singh, Adv.

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Mr. Ashwani Bhardwaj, Adv.

Mr. S. Nithin, Adv.

Mr. Anil Kumar Mishra-I, Adv.

Mr. Ravi Kant, Adv.

6

UPON hearing the counsel the Court made the following

O R D E R

Delay condoned, if any.

The Review Petition and the special leave petitions are dismissed.

As a sequel to above order, all pending applications, if any, are also disposed of.

[ Charanjeet Kaur ]  
A.R.-cum-P.S.

[ Vinod Kulvi ]  
Asstt. Registrar

[ Signed order is placed on the file ]